

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3831
ANSWERED ON:22.08.2005
INCLUSION OF EDUCATION UNDER CONSUMER PROTECTION ACT, 1986
McLeod Smt. Ingrid

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether there is any proposal to include education within the purview of Consumer Protection Act, 1986;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

- (a) : The Consumer Protection Act, 1986, as amended from time to time, already applies to all goods and services so long as they are availed for a consideration.
- (b) & (c): Does not arise.